LOK SABHA UNSTARRED QUESTION NO. 1093 TO BE ANSWERED ON 26th July, 2021

Electronic Vehicle Charging Points

1093. SHRI M.K. RAGHAVAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether employees and workers of oil producing companies are adequately compensated in the case of occurance of a natural disaster;
- (b) if so, the details regarding the same; and
- (c) whether the Government plans to install electronic vehicle charging points at all petrol outlets of our country and if so, the details regarding the same?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

- (a) & (b). The employees of oil producing companies are covered by various insurance policies or schemes depending upon the individual policies of the companies and statutory requirements such as Workmen's Compensation Act 1923. The compensation under such policies/insurance schemes may vary from company to company depending upon nature of work, perceived risks in the area of operations and location of operations.
- (c) As per the resolution dated 08.11.2019 issued by Ministry of Petroleum and Natural Gas regarding authorisation to market transportation fuel, the authorised entities are required to install facilities for marketing at least one new generation alternate fuels including electric vehicle charging points at their proposed retail outlets (RO) within three years of operationalization of the said outlet subject to the entity complying with various other statutory guidelines. As on 01.07.2021 the Oil Marketing Companies (OMCs) have installed 418 vehicle charging stations and 41 Battery Swapping Stations across the Country.
